

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 101/2007
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)


SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE COMPANY: M/s. Sh. Vivek Verma V/s. M/s. Tristar Airconditioning
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN K. MAHAPATRA, ADV	Respondent.	in	
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CANO-959/2008

J. Malhotra.

2.	JAYANT K. MEHTA, ADV			
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~~Petitioner~~
Applicant in CA 95/2008

SB

3.	SUVENI BHAGAT, ADV			
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ORDER

Both the counsels are requested to examine the territorial jurisdiction of this
Bench in this case before proceeding further.

2. To come up on 24.8.2016.

Sd/-

(Ina Malhotra)

Member (Judicial)

Sd/-

(R. Varadharajan)

Member (Judicial)